

not yet been possible to allot this foreign exchange.

(d) No.

TUNGABHADRA HIGH LEVEL CHANNEL

*446. SHRI V. PRASAD RAO: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the full scheme of Tungabhadra High Level Channel has been approved by Government; and

(b) if so, what is the amount sanctioned for the Channel for the Second Five Year Plan period?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). The joint project report of Tungabhadra High Level Canal submitted by the Governments of Andhra Pradesh and Mysore has been technically approved. However, in view of the limitations of funds and possibilities of achieving benefits earlier, the State Governments were advised to develop the project in two stages. The question of according sanction to the first stage giving approximately half of the total benefits is under consideration. There is a provision of Rs. 240 lakhs in the Second Five Year Plan as detailed below:

Andhra PradeshRs. 225 lakhs
MysoreRs. 15 lakhs

REPORT ON UPPER SILERU POWER PROJECT

*447. SHRI V. PRASAD RAO: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether any report on the 'Upper Sileru Power Project' has been received by Government from the Government of Andhra Pradesh; and

(b) if so, what are the details of the report and what decision has been taken thereon?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The Project report on

the Upper Sileru Power Project Stage I has been received from the State Government.

(b) The broad features of the project are given in the Statement placed on the Table of the House. The Project Report has been examined and found technically acceptable. The final approval of the Planning Commission is expected shortly.

STATEMENT

Upper Sileru Hydro Electric Project Stage I envisages utilization of the tail waters of 1400 cusecs from Machkund Hydro-electric Scheme together with an additional regulated discharge of 400 cusecs at a head of 310 ft. to generate 1,20,000 KW of power with 2 units of 60,000 KW each. The civil works comprise a diversion weir about 35 ft. high across the Sileru river at Guntawada, 50 miles downstream of Machkund, with 20 ft. high crest gates. The regulated discharges from Machkund augmented by the flow from intermediate catchment would be diverted at this weir into a forebay from which 2 penstocks 18 ft in diameter and 625 ft. long would lead to the power station. The above works have been estimated to cost a total of about Rs. 927.58 lakhs including associated transmission and distribution system costing about Rs. 319.58 lakhs.

CONSTRUCTION OF AN AERODROME AT SHILLONG

*448. SHRI J. B. HAGJER: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government propose to construct an aerodrome near Shillong; and

(b) if so, at what stage is the proposal now?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): (a) and (b). The C.P.W.D. have been instructed to carry out a survey with a view to construct an airstrip at